

CENTRAL ADMINISTRATIVE TRIBUNAL, ERIAKULAM BENCH

O.A.No.255/96

Wednesday, this the 28th day of February, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

VP Govindan Adiyodi,  
Alathottathil House,  
Post Naripetta,  
via Kallachi, Badagara Taluk,  
Kozhikode District. - Applicant

By Advocate Mr TC Govinda Swamy

Vs

1. Union of India through the  
General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town.P.O., Madras-3.
2. The Divisional Railway Manager,  
Southern Railway,  
Palghat Division, Palghat.
3. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division, Palghat.
4. The Senior Divisional Mechanical Engineer,  
Southern Railway,  
Palghat Division, Palghat.
5. Carriage and Wagon Superintendent,  
Southern Railway,  
Mangalore Railway Station,  
Mangalore. - Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government  
Standing Counsel

The application having been heard on 28.2.96 the Tribunal  
on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

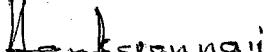
Applicant seeks refixation of pay in the Time Scale of Rs.950-  
1500. For this purpose he has made A4 representation and that

is pending consideration before second respondent-Divisional Railway Manager, Palghat. The said respondent will consider the representation, pass a speaking order thereon within two months from today and communicate the same to applicant.

2. Application is disposed of as aforesaid. No costs.

Dated, the 28th day of February, 1996.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

trs/282

LIST OF ANNEXURE

1. Annexure A4: A true copy of the representation dated 16.9.95 submitted by the applicant to the 2nd respondent.

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